Shri Datar: That will be clear from the statement itself. After the satyagraha was withdrawn, certain persons have been released.

Shri V. F. Nayar: With reference to the answer to part (c) of the question, may I'know whether on the other side there have been complaints that there was violence used unnecessarily by the police and, if so, in how many cases?

Shri Datar: I am not aware of any such allegation.

Shri V. P. Nayar: I was there, I know.

Cantonment Lands

***76.** Dr. Satyawadi: Will the Minister of Defence be pleased to state:

(a) whether it is a fact that certain changes have been made in the tenancy system of leasing out lands within the civil areas of the Cantonment Boards; and

(b) if so, the details thereof?

The Deputy Minister of Defence (Sardar Majithia): (a) Yes, Sir.

(b) A statement is laid on the Table of Lok Sahha. [See Appendix II, annexure No. 15].

श्री भक्त दर्शन : क्या मै जान मकता हंकि ये जो संशोधित नियम हैं, ये कब से लागू किए जा रहे हैं श्रीर इनको लागू करने में इतनी देरी क्यों हो रही है?

Sardar Majithia: Well, Sir, this new policy has just been decided upon, and we have taken the first opportunity of placing it on the table of the the House. After this, they will be brought before the House.

श्वी भक्त बर्शन : क्या में जान सकता हूं कि इन नियमों को लागू करने से पहले जिन छावनियों में इनको लागू किया जाएगा, वहां के प्रतिनिधियों की इसके बारे में दुबारा सम्मति ली जाएगी ?

Sardar Majithia: No, Sir.

Sardar A. S. Saigal: May I know whether it is a fact that the Cantonment Boards have made some suggestions to lease out the lands within the civil areas and they have been accepted by the Government?

Sardar Majithia: If the hon. Member has got any particular cases in view and if he refers to them, I shall give a reply on those.

Iron-Ore Deposits

*77. Dr. Rama Rao: Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) whether investigations have been carried out to estimate the iron ore deposits in Gantur District (Ongole area) Andhra Pradesh; and

(b) if so, the quality and the estimated quantity of the ore in the new areas?

The Minister of Natural Resources (Shri K. D. Malaviya): (a) Yes, Sir. During 1954-55, Geological Survey of India carried out investigations of the iron ore occurrences in parts of Guntur District.

(b) A statement giving the available information is laid on the Table of Lok Sahha. [See Appendix II, annexure No. 16.]

Dr. Rama Rao: The statement says that this area contains deposits of nearly 300 million tons ore with an iron content of 33 to 37 per cent. May I know what steps Government are taking to utilise this huge iron ore?

Shri K. D. Malaviya: 37 per cent. iron ore mineral content cannot be considered good as it requires beneficiation. There are in other parts better quality of iron ore. Therefore our attention is primarily attracted to those better qualities iron ore.

Dr. Rama Rao: Is it a fact that Japan is buying iron ore with a low content of iron? If so, may I know whether any steps have been taken to see the possibility of selling this iron ore to Japan? Shri K. D. Malaviya: That question had better be asked of the Commerce Ministry.

Shri R. P. Garg: May I know if any investigation has been made regarding the deposit of iron ore in Mohindergarh district of Punjab?

Mr. Speaker: That is a different question.

Shri V. P. Nayar: The hon. Minister said that the iron ore is not quite good. May I know whether, in view of the fact that very large quantities of low grade ore are available in Andhra and also in view of the employment potentiality in the beneficiation of this low grade coal, the Government of India have any scheme for utilising this also?

Shri K. D. Malaviya: Not that I know of just now.

Shri Joachim Alva: There is a kind of a contiguous territory for manganese and iron ore running from Belgaum, North Kanara and Goa into Andhra. May I know whether a geological survey has been carried for iron ore in this contiguous area excepting Goa which is not in our jurlsdiction now?

Shri K. D. Malaviya: We have a systematic programme of investigating iron for this area, and part of it has been taken up and the rest will be taken up in due course.

Shri Ramachandra Reddi: May I know whether any applications have been received so far for mining leases in this particular area?

Shri K. D. Malaviya: Mining leases are being given to parties that seek them.

Mr. Speaker: He wants to know whether any applications have been received for mining leases for this area.

Shri K. D. Malaviya: I am not aware. I require notice.

Assam Compensatory Allowance

*78. Shri T. B. Vittal Rao: Will the Minister of Finance be pleased to state:

(a) whether any further decision has since been taken with regard to the payment of Assam Compensatory Allowance to the employees of Central Government stationed in Assam:

(b) if so, the nature of decision arrived at; and

(c) if not, the reasons thereof?

The Minister of Revenue and Civil -Expenditure (Shri M. C. Shah): (a) and (b). A scheme of compensatory allowance to Central Government employees in some parts of Assam State was sanctioned in July, 1956. A copy of the orders is available in the Parliament Library. A reference is also invited in this connection to Starred Question No. 1280 by Shri K. P. Tripathi, answered on the 22nd, August, 1956.

(c) Does not arise.

Shri T. B. Vittal Rao: Since the allowance is meagre compared to the high cost of living in Assam, do Government contemplate increasing the same?

Shri M. C. Shah: Government do not contemplate any increase at present.

Shri T. B. Vittal Rao: May I know whether Government propose to supply subsidised foodgrains to the Central Government employees, in view of the high cost of living there?

Shri M. C. Shah: There is no such proposal before Government at present.

Shri T. B. Vittal Rao: May I know whether Government propose to lay on the Table of the House a copy of the report submitted by the official experts who visited Assam in this connection?

Shri M. C. Shah: Government will consider that.

Shri V. P. Nayar: When?